## PRESCRIBED FORMAT

	Form.1												
	List of cases E-filed during the month of February, 2022												
Sl. No	Court District Case No. Advocate Mobile Registration												
<b>(1)</b>	(2)	(3)	(4)	(5)	(6)	<b>(7</b> )	(8)	(9)	(10)				
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna											
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam											

	Form.2												
	List of cases in which e-payment of Court Fee was made during the month of February, 2022												
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna					-						
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					-						

				Form.3									
	List of cases in which Electronic Service of Process has taken place during the month of February, 2022												
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna					-						
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					-						

	Form.4													
	List of total no. of cases randomly allocated during the month of February, 2022													
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)								
(1)	(2)	(3)	(4)	(5)	(6)	(7)								
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna												
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam												

		List	of cases	in which C	ase Mana	Fo gement Heari	rm.5 ng was held	l during th	ne month of	February	, 2022		
Sl. No	Court		Distr		ase No. Petitioner Name Vs Respondent Name			Advoca	ıto.	Date of egistration	Date of case Management Hearing		
(1)	(2)		(3)		(4)		(5)			(6)		(7)	(8)
SPL. COURT FOR TRIAL AND DISPOSAL OF				CC	S.7/2020	M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others			PRSR, NS P.Rav		18.05.2020	28.02.2022	
1	COMMERCIAL DISPU VIJAYAWADA	JTES,	Krish	CC	S.8/2020	M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others				PRSR, NS P.Rav		18.05.2020	28.02.2022
2.	Disputes												
	Form.6 Contested commercial cases disposed during the month of February, 2022												
Sl. No	Court	Distric	t Case No.	Petitioner Name vs Responden t Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of executio of decre	n execution	or n of Act rom Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS. No.3/ 2020	Sri Krishna Pharmaceuti cals vs Greenland Organics & 3 Others	Sk.Khadar vs VVVR	19.03.2020 (04.02.2020 Old COS.5/2020 PDJC, MTM)	A petition U/Or.38 R.5 CPC was filed and allowed on merits	03.02.22	730 days from the date of original institutio n	AFT	-	-	Indian Contract Act, 1872

						Form							
			C	ontested comn	nercial case	es disposed d		month of F	ebruary, i	2022		1	T
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 35/2018 (Old AOP 665/2013)	M/s. Rashtriya Ispat Nigam Limited Vs. Hira Power & Steels Ltd (R1), Sri. A.S. Rao, (Arbitrator for R2) and Sri. Indian Council of Arbitration (R3)	Sri. G.Saibaba, Advocate for Petitioner Vs. Sri. V. Ravindra Prasad, Advocate for R1, R2 & R3 are Exparte	23.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.07.2013	* Not Applicable	17.02.2022	3134 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2021 (Old AOP 531/2015)	M/s. Hira Power and Steels Ltd Vs. M/s.Rashtriya Ispat Nigam Limited (R1),	Sri. V. Ravindra Prasad, Advocate for Petitioner Vs.	18.01.2021 (Received by transfer)  (Date of Registration at Hon'ble	* Not Applicable	17.02.2022	2502 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

		R2 A	Sri. G.Saibaba, Advocate for R1, R2 is an Arbitrator	PDJ Court, Vsp on 13.04.2015							
3	Special Visakhapatnam CAOR 11/202 Trial and Disposal of Commercial Disputes	M/s.Rashtriya I Ispat Nigam Limited Vs. M/s. East Coast Railways rep. by General Manager (R1) and M/s. East	Sri. A. Srinivas, Advocate for Petitioner Vs. Sri. K. Dakshina Murthy, Advocate for R1 & R2.	22.03.2021	<b>*</b> Not Applicable	23.02.2022	338 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act
4	Special Judge for Trial and Disposal of Commercial Disputes  Visakhapatnam (Old A0 556/20	Enterprises Vs. M/s.Hindustan Shipyard Ltd. (R1) and Mr. T. Sai Prasad (R2) f	Sri. D. Ramesh, Advocate for Petitioner Vs. Sri. G.Saibaba, Advocate for R1, R2 is an Arbitrator.	18.03.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 01.06.2016	* Not Applicable	25.02.2022	2095 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

5	Special	Visakhapatnam	CAOP	M/s. Rashtriya	Sri.	23.03.2019							
	Judge for		35/2018	Ispat Nigam	G.Saibaba,	(Received by							
	Trial and		(Old AOP	Limited	Advocate	transfer)							
	Disposal of		665/2013)	Vs.	for								
	Commercial			Hira Power &	Petitioner	(Date of							U/sce.34 of
	Disputes			Steels Ltd	Vs.	Registration	* Not		3134				Arbitration
				(R1), Sri. A.S.	Sri. V.	at Hon'ble		17.02.2022	days	Contested	-	-	&
				Rao,	Ravindra	PDJ Court,	Applicable		uays				Conciliation
				(Arbitrator for	Prasad,	Vsp on							Act
				R2) and Sri.	Advocate	20.07.2013							
				Indian Council	for R1, R2								
				of Arbitration	& R3 are								
				(R3)	Exparte								
6	Special	Visakhapatnam	CAOP	M/s. Hira	Sri. V.	18.01.2021							
	Judge for		2/2021	Power and	Ravindra	(Received by							
	Trial and		(Old AOP	Steels Ltd	Prasad,	transfer)							
	Disposal of		531/2015)	Vs.	Advocate								
	Commercial			M/s.Rashtriya	for	(Date of							U/sce.34 of
	Disputes			Ispat Nigam	Petitioner	Registration	* Not		2502				Arbitration
				Limited (R1),	Vs.	at Hon'ble		17.02.2022	days	Contested	-	-	&
				Sri. A.S. Rao,	Sri.	PDJ Court,	Applicable		aays				Conciliation
				(Arbitrator for	G.Saibaba,	Vsp on							Act
				R2	Advocate	13.04.2015							
					for R1, R2								
					is an								
					Arbitrator								

<sup>\*</sup>N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7	
Summary of Commercial Cases during the month of February, 2022	1

Sl. No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
<b>(1)</b>	(2)	(3)	(4)	(5)	(6)	<b>(7</b> )
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	53	1	3	51
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	178	15	5	188

**REGISTRAR (JUDICIAL)**